

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:142

ANSWERED ON:01.03.2006

EMPOWERED COMMITTEE ON POWER SECTOR REFORMS

Chandrapan Shri C.K.;Reddy Shri Suravaram Sudhakar

Will the Minister of POWER be pleased to state:

- (a) whether the Government had set up an Empowered Committee (EC) to expedite power sector reforms;
- (b) if so, the details thereof;
- (c) whether the Government has expressed concern over the anticipated slippage of new power generation capacity and suggested some measures;
- (d) if so, the details thereof;
- (e) whether the EC has made any recommendations to expedite power sector reforms and add new power generation capacity;
- (f) if so, the details thereof; and
- (g) the reaction of the Union Government thereto?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (g) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF STARRED QUESTION NO. 142 TO BE ANSWERED IN THE LOK SABHA ON 01.03.2006 REGARDING EMPOWERED COMMITTEE ON POWER SECTOR REFORMS

(a) : No, Sir.

(b) : In view of (a) above, does not arise.

(c) & (d) : There have been delays in execution of a few generation projects from the 10th Plan target envisaged at the time of mid-term appraisal.

To avoid delays in execution of projects monitoring mechanism has been strengthened. Measures taken include:

- regular inter-action with Ministry of Environment & Forests, Finance Ministry and Planning Commission;
- quarterly review by Ministry for each Central Public Sector Undertaking;
- quarterly review by Ministry with Central Electricity Authority for all projects of the country; - video conferencing with Chief Executives of select projects at more frequent intervals; and
- Visits to projects.

(e) to (g) : In view of (a) above, do not arise.